

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/ 185/14/HDB/2017
NAME OF THE COMPANY	M G Brothers Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

## Counsel for Petitioner(s):

Name of the Counsel(s	Designation	E-mail & Telephone No.	Signature
P. Trivibian	edy Adv	9010101017	1

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri. P. Trivikram Reddy, learned counsel for the petitioner and Permitted to cause public notification in Hans India in English and Andhra Bhumi in Telugu newspaper. Post the case on 20.11.2017.

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Member (Technical)

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Member (Judicial)